

CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, KOLKATA



O.A/350/133/2021

Date of Order: 01.04.2021

Coram: Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

SHILPI BISWAS BANIK, wife of Sudhnsu Biswas, residing  
at village - Natuagram, Post office - Hijuli, Police station -  
Dhantala, District - Nadia, Pin 741202.

--Applicant

-Vs-

1. Union of India, service through the  
General Manager, Eastern Railway,  
having its office at Fairly Place, Kolkata -  
700001.
2. The General Manager, Eastern Railway,  
having its office at Fairly Place, Kolkata -  
700001.
3. The Chairman, Railway Recruitment Cell,  
Eastern railway, having its office at 56,  
C.R Avenue, Kolkata - 700012.
4. The Chief Personnel Officer, Eastern  
Railway, having its office at Fairly Place,  
Kolkata - 700001.

--Respondents.

For The Applicant(s): Mr. A. Biswas, counsel

For The Respondent(s): Ms. C. Mukherjee, counsel


ORDER (ORAL)

Per: Dr. (Ms.) Nandita Chatterjee, Member (A):

Heard ld. counsel for both sides.

2. At hearing, ld. counsel for the applicant agrees to withdraw the present  
O.A to file afresh seeking appropriate relief.

3. Accordingly, with the consent of both parties, the O.A is disposed of as  
withdrawn with liberty to file afresh.

  
(Nandita Chatterjee)  
Member (A)

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